

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.09.2022 (FRIDAY)**

## **COURT-IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1288 of 2019 & I.A. No. 3720 & 3722 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma Gunjan Mittal
2.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
3.	Comp. App. (AT) (Ins) No. 421 of 2022 & I.A. No. 1103, 1104 & 1105 of 2022	Board of Trustees for Syama Prasad Mookherjee Port, Kolkata Vs. The Liquidator, Stewarts & Lloyds India Ltd.	Samrat Sengupta	Sidhartha Sharma Arjun Asthana Anushka Sarker
4.	Comp. App. (AT) (Ins) No. 462 of 2022 & I.A. No. 1210, 1211 & 1212 of 2022	Regional PF Commissioner, Haldwani Vs. Bhupendra Singh Narayan Singh Rajput (IRP) & Anr.	Kaushik K. Dey	Bhupendra Singh Narayan Rajput

### **For Hearing**

5.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
6.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	Ms. Bhavya Bhatia-R1 Apoorv Shukla-R3 Yashvardhan
7.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9

<b>8.</b>	Comp. App. (AT) (Ins) No. 657 of 2021 & I.A. no. 1728, 1729 & 1730 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**